

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 248
110(ND)16
CA/558/2020

IN THE MATTER OF:

Ms. Chandra Bala Modi & Anr.

...

Applicant/Petitioner

Versus

**M/s. Synapse Communications Pvt. Ltd. &
Ors.**

...

Respondent

Under Section: 241/242

Order delivered on 08.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Gautam Bajaj, Mr. Ashish Dholakia, Adv with Mr. Rohan Chawla, Adv for Petitioners, Adv Ajay Garg for R-2 & R-4, Mr. Meher Bhatia for Respondent No. 6

ORDER

Renotify this case on 19.03.2021



**(T.S SINGH)
COURT OFFICER**